

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
STARRED QUESTION NO.327
TO BE ANSWERED ON 08.12.2016

CSR Activities by Coal PSUs

327. **SHRI D.S. RATHOD:**

Will the Minister of COAL be pleased to state:

- (a) the major development work/activities undertaken from Corporate Social Responsibility (CSR) funds by coal PSUs;
- (b) the quantum of funds accrued and utilized by coal Public Sector Undertakings for the purpose during the last two years and current year;
- (c) the status of physical progress of development work/activities thereof; and
- (d) whether any of coal PSUs is in default of spending CSR funds, and if so, the details thereof along with corrective action taken thereon?

A N S W E R

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, MINES, POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (c) : Development work/activities are undertaken by Coal India Limited (CIL) and its subsidiaries and NLC India Limited (NLCIL) under Corporate Social Responsibility (CSR) as per Scheduled VII of New Companies Act 2013 for Infrastructure Development, Skill development, Social Empowerment, Water Supply, Health & Sanitation, Sports & Culture and Education facilities etc. In addition to above, Coal India Limited & its subsidiaries and NLCIL have undertaken construction of toilets in Government schools of various states under Swachh Bharat Programme. The details of funds allocated for CSR activities during last two years and current year along with progress of these activities are given below.

(Rs. Crores)

CIL and its Subsidiaries					
Year	Budget	Expenditure	Activities Undertaken	Activities completed	Activities Ongoing
2014-15	473.97	298.11	726	667	59
2015-16	584.58	1076.07	898	721	177
2016-17	557.25	211.21*	669	294	375
NLC India Limited					
2014-15	41.60	47.49	Completed		
2015-16	44.27	81.93	Completed		
2016-17	43.46	10.00*	Activities undertaken are in progress.		

*Provisional (up to October 2016)

(d): NLCIL spent the total allocated CSR funds. In Financial Year (F.Y.) 2014-15, the total budget allocation as per the provisions of the Companies Act was Rs. 463.26 crores against which CIL, as per its policy, allocated a CSR budget of Rs. 473.97 crores. The total approved projects for F.Y. 2014-15 were Rs. 513.44 crores which was more than the allocated budget. The expenditure made against the approved projects was Rs. 298.11 crores and the committed liability for that year was Rs. 215.33 crores. The unutilized funds of 2014-15 have been utilized during 2015-16. Following steps have been taken by CIL for gainful utilization of CSR funds earmarked for a particular year:

- The funds remaining unutilized during a particular year do not lapse and they are carried forward for utilization during the next year. The same is reflected from the expenditure incurred during F.Y. 2015-16.
- The scope of CSR activities undertaken has been widened to include more sectors from Schedule VII.
- CIL has been contributing to mission-mode activities of government of India ex. Swachh Bharat Mission and Skill India Programme under CSR to ensure that the CSR funds are meaningfully utilized for the development of society.
- In-house capacity for executing CSR activities has been established. CSR departments have been made operational in all the subsidiaries and executives dedicated to handling CSR activities and having qualification/experience in the relevant fields have been recruited.
